

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EPC Constructions India Limited Date of Commencement of Liquidation: 18-05-2021; List of Stakeholders as on Date: 28-02-2023; Name of IP: Mr. Abhijit Guhathakurta; Process Number: 1; Last 5 digit of registration number: 11158

| Sl. no. | Category of stakeholders  | Summary of claims received |                 | Summary of claims admitted |                    | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|-----------------|----------------------------|--------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)    | No. of claims              | Amount (Rs.)       |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |                 |                            |                    |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |                 |                            |                    |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 12                         | 107761843077.23 | 12                         | 107664158431.33    |                             | 97684645.90               |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 4                          | 2059093634.87   | 4                          | 2057828090.02      |                             | 1265544.85                |                                     | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   |                            |                 |                            |                    |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   | 54                         | 153566965.02    | 40                         | 4114682.00         |                             | 148537681.02              |                                     | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 11                         | 9445860515.00   | 6                          | 9181005666.00      |                             | 264854849.00              |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 323                        | 17770381910.43  | 197                        | 1965508016.32      |                             | 15804873894.11            |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 5                          | 6937951472.00   |                            |                    |                             | 6937951472.00             |                                     | <a href="#">Annexure 9</a> |
| Total   |   | 409                        | 144128697574.55 | 259                        | 120872614885.67001 |                             | 23255168086.88            |                                     |                            |